

to the other House also. So, may I request the hon. Members not to insist to raise these issues today, may be tomorrow we will find time for them.

*(Interruptions)*

**SHRI SOMNATH CHATTERJEE** (Bolpur): I want to raise an issue about the Punjab.

**MR. SPEAKER:** Let us take it up tomorrow. You all have cooperated so splendidly in this matter and I hope that you will certainly cooperate to go to the other items.

13.02 hrs

**PAPERS LAID ON THE TABLE**

**National Airport Authority Amendment Rules, 1990**

*[English]*

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): On behalf of Shri Madhav Rao Scindia I beg to lay on the Table a copy of the National Airports Authority (Conditions of Service of the Chairman and Other Members) Amendment Rules, 1990 (Hindi and English versions) published in Notification No. S.O. 1890 in Gazette of India dated the 21st July, 1990 under section 40 of the National Airports Authority Act, 1985. [Placed in Library See No. LT-601/91]

**Oil and Natural Gas Commission Amendment Regulations, 1990 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): On behalf of

Shri B. Shankaranand I beg to lay on the table a copy of the Oil and Natural Gas Commission (Pay and Allowances) Amendment Regulations, 1990 (Hindi and English versions) published in Notification No. Sec. RR/3.3./88 in Gazette of India dated the 2nd March, 1991 under sub-section (4) of section 32 of the Oil and Natural Gas Commission Act, 1959. [Placed in Library see No. L T - 602/91]

**Notifications Under Essential Commodities Act 1953**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): On behalf of Shri S. Krishan Kumar. I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-
  - (i) The Kerosene (Fixation of Ceiling Prices) Amendment Order, 1991 published in Notification No. S.O. 468 (E) in Gazette of India dated the 25th July, 1991.
  - (ii) The Light Diesel Oil (Fixation of Ceiling Prices) Amendment Order, 1991 published in Notification No. S.O. 496 (E) in Gazette of India dated the 25th July, 1991.
  - (iii) The Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1991 published in Notification No. S.O. 470 (E) in Gazette of India